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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 12513/2019**

**CAPTAIN ARVIND KATHPALIA**

..... Petitioner

Through: **Mr. Pradeep Dahiya, Advocate.**

versus

**UNION OF INDIA AND ORS.**

..... Respondents

Through: **Ms. Anjana Gosain and Ms. Nippun  
Sharma, Advocates.**

**CORAM:**

**HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN**

**ORDER**

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**24.01.2024**

1. The counsel for the respondents no. 1 and 2 stated that the written submissions filed on behalf of the petitioner has not been supplied to her.
2. The counsel for the petitioner undertakes to supply another copy of the written submissions to the counsel for the respondents no. 1 and 2 through *e-mail* within a week from today.
3. The respondent no. 3 shall be at liberty to file written submissions along with case laws relied upon within 04 weeks from today with advance copy to the counsel for the petitioner.
4. List on 17.05.2024.

**DR. SUDHIR KUMAR JAIN, J**

**JANUARY 24, 2024**

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